

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.02.2021

ORDER NO. 14 of 2021

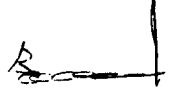
Hon'ble President is pleased to partially modify the roster order no. 7 of 2021 for 11.02.2021 for New Delhi as follows:

CORAM	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	11.02.2021	Chamber Work
Mr. Raju, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	11.02.2021	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/Asst. Registrar/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Asst. Registrar